

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 3**  
**Appeal No.- 09/252/ND/2021**

**IN THE MATTER OF:**

Image Estate Pvt. Ltd.	...	Appellant
Vs		
ROC NCT OF Delhi & Haryana	...	Respondent

**Order under Section 252.**

**Order delivered on 14.01.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Appellant	:	Mr.ApoorvAgarwal,
		Mr.AbhimanyuYadav
For the ROC	:	
For the IT Dept.	:	Mr.Kunal Sharma,
		Ms.Zehra Khan
		Ms.ShreyaChoudhary, Advocate

**ORDER**

New Appeal filed under Section 252 of the Companies Act, 2013. Let the copy be served, if not served through email to the respondents. Let ROC and Income Tax Department file reply, with copy in advance to the other side. List on 03.03.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**